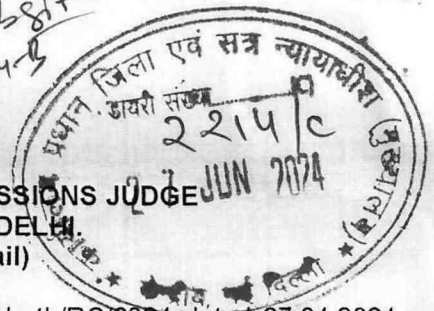


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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI
LINK ROSTER (Exclusively for Bail)



In supersession of earlier order No. 14871-14895 Judi/Bail/North/RC/2024 dated 27.04.2024 and to streamline the work of bail applications in North District & to minimize the problems faced by advocates & litigants, it is hereby ordered that in case the Judicial Officer mentioned in Column No. 2 to whom bail applications of police station mentioned in Column No. 3 have been assigned, happens to be on leave or not available due to any reason, the bail applications shall be placed before the Judicial Officer mentioned in Column No. 4 for disposal as per law and so on. If all the three Judicial Officers mentioned in Column No. 2, 4 & 5 happens to be on leave or are not available due to any reason then the bail applications of concerned Judicial Officer shall be placed for disposal as per law before the Judicial Officer mentioned in column no. 2 of next row of the table given below, and in his/her absence, before the 1st Link Judicial Officer of their respective row and so on so forth. In case, all the Judicial Officers mentioned in row no. 5 of the table happens to be on leave or not available due to any reason, then the bail applications shall be placed before the Judicial Officer mentioned in row no.1 and so on so forth. The said arrangement shall come into force **with effect from 01.07.2024 till further orders:-**

S. No (1)	Name of the Judicial Officer (2)	Police Station (3)	1 st Link Officer (4)	2 nd Link Officer (5)
1.	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi, Room No. 206	<ul style="list-style-type: none"> ➤ KNK Marg ➤ Adarsh Nagar ➤ Bhalswa Dairy 	Sh. Dharendra Rana, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi, Room No. 207	Ms. Shefali Sharma ASJ-02 North District, Rohini Courts, Delhi. Room No. 202
2.	Sh. Viplav Dabass, ASJ/Spl. Fast Track Court North District, Rohini Courts, Delhi. Room No 204	<ul style="list-style-type: none"> ➤ Narela ➤ Narela Ind. Area ➤ Alipur ➤ Crime Branch/EOW North) 	Sh. Satish Kumar ASJ-03 North District, Rohini Courts, Delhi. Room No. 312	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi, Room No. 206
3.	Sh. Satish Kumar ASJ-03 North District, Rohini Courts, Delhi. Room No. 312	<ul style="list-style-type: none"> ➤ Shahbad Dairy ➤ Swaroop Nagar ➤ Mahendra Park ➤ Cyber Police Station (North)/Judi Distt) 	Sh. Viplav Dabass, ASJ/Spl. Fast Track Court North District, Rohini Courts, Delhi. Room No 204	Sh. Dharendra Rana, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi, Room No. 207
4.	Ms. Shefali Sharma ASJ-02 North District, Rohini Courts, Delhi. Room No. 202	<ul style="list-style-type: none"> ➤ Mukherjee Nagar ➤ Model Town ➤ CAW Cell (North)/Judi Distt. ➤ Bawana 	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi, Room No. 206	Sh. Satish Kumar ASJ-03 North District, Rohini Courts, Delhi. Room No. 312.
5.	Sh. Dharendra Rana, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi, Room No. 207	<ul style="list-style-type: none"> ➤ Jahangir Puri ➤ SP Badli ➤ Prashant Vihar 	Ms. Shefali Sharma ASJ-02 North District, Rohini Courts, Delhi. Room No. 202	Sh. Viplav Dabass, ASJ/Spl. Fast Track Court North District, Rohini Courts, Delhi. Room No 204

Seema Maini

(Seema Maini)
Principal District & Sessions Judge
North District, Rohini Courts, Delhi

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No. 22270-293 Judl/Bail/North/RC/2024

Dated:- 26/06/2024

Copy forwarded for information & necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (HQs) Tis Hazari Court Complex, Delhi.
3. The Judicial Officers concerned, North District, Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District, Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts Complex, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini Court Complex, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court Complex, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Court Complex, Delhi.
17. Personal office of the undersigned..
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court Complex, Delhi.
20. For uploading on LAYERS.

Junaidi
Principal District & Sessions Judge
North District, Rohini Courts, Delhi

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24/6/2024